NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 140(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY

Shiv Sevak Singh & ors.

V/s.

M/s. VIL Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

NAME DESIGNATION REPRESENTATION **SIGNATURE** S.NO. 1. Dinesh Agnoni, Sr. Advocate - Petitioner 2. Lecha Tuteja, Advocat - Petitioner. 3. Ishaan Chanda, Advocat - Petitioner.

Order

Learned Counsel for the non-applicant - respondents says that detailed reply shall be filed to the application within ten days with a copy in advance to the counsel for the applicant - petitioner. After filing of reply, the issues concerning contempt shall be taken up.

List on 05.10.2016.

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

15th September, 2016 (P.K. SUD)